

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/2639/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Thaneswar Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 7th May, 2018.

Sub:- **Casual leave.**

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 04.05.2018 has been granted / ~~rejected~~.

Yours faithfully,

[Handwritten Signature]

JOINT REGISTRAR (VIGILANCE)

[Handwritten Signature]
3.5.18